

From,

Atul Srivastava, HJS
Joint Registrar (Judicial) (Services),
High Court of Judicature
at Allahabad

To,

The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomati Nagar,
Lucknow

No. 518 /Admin. (Services)/2018 Dated: Allahabad: August 20, 2018

Subject: Regarding Special Training Programmes for District & Sessions Judges/ Sr. ADJs at JTRI, UP, Lucknow.

Sir,

With reference to your letter No. Trg.-DJ-1-18/JTRI-18- 1945 dated 16.08.2018 on the above subject, I am directed to say that the Hon'ble Court has been pleased to approve the schedule of Special Training Programme for District & Sessions Judges/ Sr. ADJs at Judicial Training & Research Institute, U.P., Lucknow as indicated below:

S.N.	Group	Duration	Participants
1	A	10.09.2018 to 14.09.2018	As mentioned in List "A"
2	B	24.09.2018 to 28.09.2018	As mentioned in List "B"

I am further to say that the Court has also been pleased to nominate the officers mentioned in enclosed Lists A and B {**except** Sri Indrish Kumar, ADJ, Firozabad and Sri Ram Achal Yadav, ADJ, Moradabad (at S.N. 6 & 7 in List 'A'), Sri Surendra Kumar Singh-I, Judicial Member, Commercial Tax Tribunal, Ghaziabad (at S.No. 38 in List 'B')} for aforesaid Special Training Programme for District & Sessions Judges/ Sr. ADJs on the dates mentioned against their names at JTRI, U.P., Lucknow.

I am, therefore, to request you to take necessary steps accordingly.

Enclosure: As above

Yours faithfully,

Sd/-

Joint Registrar (Judicial) (Services)

No. 518 (i)/Admin. (Services)/2018 dated: August 20, 2018

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. All the District & Sessions Judges, Subordinate to High Court of Judicature at Allahabad.
3. Sri Atul Kumar Gupta, Chairman, State Transport Appellate Tribunal, Lucknow, Sri Kuldeep Kumar-II, OSD, Amethi, Sri Viqar Ahmad Ansari, Chairman, Commercial Tax Tribunal, Lucknow, Smt. Prem Kala Singh, Member, Administrative Tribunal UP II & III, Lucknow, Sri Pradeep Kumar Consul, Chairman & Member, Administrative Tribunal UP III & I, Lucknow, Sri Dinesh Kumar Singh-II, Principal Secretary (J) & L.R, Govt. of U.P, Lucknow and Sri Mahtab Ahmad, Judicial Member, Commercial Tax Tribunal, G.B.Nagar.
4. The Private Secretary to Hon'ble Mr. Justice Vikram Nath with the request to kindly place the aforesaid information before His Lordship.
5. The O.S.D. (Judicial) (Computer), High Court, Allahabad.

Sd/-

Assistant Registrar (Services)

Annexure-"A"

**Special Training Programmes for District & Sessions Judges / Sr. ADJs on
Financial, Personal and other Designated Courts (Money Laundering,
Commercial Courts & Land Acquisition & Management Tribunal)**

Duration: 10.09.2018 to 14.09.2018

List of Participants

Sl. No.	Batch	I.D.	D.O.R.	Name of Officer	Designation	Place of Posting
1.	1996	3162	28.02.21	ASHOK KUMAR-VIII	District & Sessions Judge	Pratapgarh
2.	1996	3176	31.05.19	UMESH SINGH	District & Sessions Judge	Chitrakoot
3.	1996	3179	30.09.20	DILEEP SINGH YADAV	District & Sessions Judge	Chandauli
4.	1983	5069	31.03.19	JAI SHEEL PATHAK	District & Sessions Judge	Basti
5.	1983	5071	31.07.19	RAMESH TIWARI	District & Sessions Judge	Bijnor
6.	1983	5105	30.06.20	INDRISH KUMAR	Addl. District & Sessions Judge	Firozabad*
7.	2000	1491	31.10.20	RAM ACHAL YADAV	Addl. District & Sessions Judge	Moradabad*
8.	2000	1497	28.02.25	SANJAY KUMAR PACHORI	District & Sessions Judge	Muzaffar Nagar
9.	2000	1498	31.10.22	RADHEY SHYAM YADAVA	District & Sessions Judge	Deoria
10.	2000	1494	31.10.24	SUBHASH CHANDRA SHARMA	District & Sessions Judge	Etah
11.	2000	1495	31.12.19	BHOPAL SINGH	District & Sessions Judge	Bulandshahar
12.	2000	1912	31.07.21	UMESH KUMAR SHARMA	District & Sessions Judge	Amroha
13.	2000	1913	31.12.19	SHASHI KANT SHUKLA	District & Sessions Judge	Moradabad
14.	2000	1914	30.04.22	ATUL KUMAR GUPTA	Chairman State Transport Appl. Tribunal	Lucknow
15.	2000	1915	31.01.22	KAUTILYA GAUR	District & Sessions Judge	Shamli
16.	2000	1916	30.09.23	KULDEEP KUMAR - II	O.S.D.	Amethi
17.	2000	1917	30.09.21	DINESH KUMAR SHAMRA-III	District & Sessions Judge	Etawah
18.	2000	1918	31.12.20	PRAMOD KUMAR	District & Sessions Judge	Ballia
19.	2000	1919	31.08.24	VIQAR AHMAD ANSARI	Chairman Commercial Tax Tribunal	Lucknow
20.	2000	1920	31.03.20	HASNAIN QURESHI	District & Sessions Judge	Barabanki
21.	2000	1921	31.12.22	SUBHASH CHAND	District & Sessions Judge	Ramabai Nagar
22.	1984	5151	30.06.21	SMT. SAROJ YADAV	Director, JTRI, UP,	Lucknow
23.	1984	5154	31.12.19	SMT. PREM KALA SINGH	Member, Admin. Tribunal UP II & III	Lucknow
24.	1984	5155	30.06.20	PRADEEP KUMAR CONSUL	Chairman & Member Administrative Tribunal UP III & I	Lucknow
25.	1984	5156	30.11.20	NAND LAL	District & Sessions Judge	Mainpuri
26.	1984	5163	30.11.19	RAJIV GOYAL	District & Sessions Judge	Auraiya
27.	1984	5164	30.09.19	ANIL KUMAR PUNDIR	District & Sessions Judge	Agra
28.	1984	5169	31.01.19	NASEER AHMAD-II	District & Sessions Judge	Bhadohi at Gyanpur
29.	1984	5175	30.04.19	PREM KUMAR SINGH	District & Sessions Judge	Aligarh
30.	1984	5177	31.01.20	ANIL KUMAR GUPTA	District & Sessions Judge	Jalaun at Orai
31.	1984	5183	31.07.20	ANIL KUMAR OJHA	District & Sessions Judge	Allahabad
32.	1984	5185	30.06.19	UPENDRA KUMAR	District & Sessions Judge	Baghpat
33.	1984	5188	31.05.19	GIRJESH KUMAR PANDEY	District & Sessions Judge	Ghaziabad
34.	1984	5194	29.02.20	RAJENDRA KUMAR-III	District & Sessions Judge	Sitapur
35.	1984	5197	31.05.22	SMT. SADHANA RANI (THAKUR)	District & Sessions Judge	Shahjahanpur
36.	1984	5198	28.02.19	CHANDRA MAULI SHUKLA	District & Sessions Judge	Hardoi
37.	1984	5209	31.08.19	NISAMUDDIN	District & Sessions Judge	Jhansi
38.	1985	5234	31.07.21	OM PRAKASH TRIPATHI	District & Sessions Judge	Sonbhadra
39.	1985	5235	31.12.19	NAVEEN SRIVASTAVA	District & Sessions Judge	Mirzapur
40.	1985	5238	31.12.21	UMESH CHANDRA SHARMA	District & Sessions Judge	Sultanpur

* Officers mentioned at sl. no. 6 & 7 are Addl. District & Sessions Judges.

Annexure-“B”

**Special Training Programmes for District & Sessions Judges / Sr. ADJs on
Financial, Personal and other Designated Courts (Money Laundering,
Commercial Courts & Land Acquisition & Management Tribunal)**

Duration: 24.09.2018 to 28.09.2018

List of Participants

Sl. No.	Batch	I.D.	D.O.R.	Name of Officer	Designation	Place of Posting
1.	1985	5240	30.04.22	SYED AFTAB HUSAIN RIZVI	District & Sessions Judge	Faizabad
2.	1985	5252	30.06.19	VINOD KUMAR SRIVASTAVA-IV	District & Sessions Judge	Gorakhpur
3.	1985	5254	30.12.20	AJAY TYAGI	District & Sessions Judge	Jaunpur
4.	1985	5260	31.01.21	SYED WAIZ MIAN	District & Sessions Judge	Kushi Nagar at Padrauna
5.	1985	5268	31.12.19	DINESH KUMAR SINGH-II	Principal Secretary(Judicial)& L.R. Government of U.P.	Lucknow
6.	1985	5270	31.05.23	AJAI KUMAR SRIVASTAVA-I	District & Sessions Judge	Saharanpur
7.	1985	5274	31.08.19	CHANDRA SHEKHAR PRASAD	District & Sessions Judge	Ghazipur
8.	1985	5278	31.01.20	ARUN KUMAR MISRA	District & Sessions Judge	Farrukhabad
9.	1985	5282	28.02.21	NEERAJ NIGAM	District & Sessions Judge	Fatehpur
10.	1985	5283	30.09.19	ALLAH RAKHAI	District & Sessions Judge	Mahoba
11.	1985	5284	30.06.19	VIDYA SHANKER PATEL	District & Sessions Judge	Lalitpur
12.	1985	5285	31.07.20	GOVIND BALLABH(SHARMA)	District & Sessions Judge	Firozabad
13.	1985	5289	30.06.19	KRISHNA KUMAR ASTHANA	District & Sessions Judge	Rai Bareli
14.	1985	5292	30.04.21	SMT. JAI SHREE AHUJA	District & Sessions Judge	Mau
15.	1985	5294	31.01.20	PRAMOD KUMAR-I	District & Sessions Judge	Kaushambi
16.	1985	5295	30.06.22	SMT. RENU AGARWAL	District & Sessions Judge	Hapur
17.	1985	5298	30.06.19	AMAR NATH SINGH	District & Sessions Judge	Maharajganj
18.	1985	5300	31.05.21	VISHESH SHARMA	District & Sessions Judge	Hathras
19.	1985	5306	31.01.21	CHANDRA BHAN-III	District & Sessions Judge	Banda
20.	1985	5311	31.10.21	SARVESH KUMAR	District & Sessions Judge	Balrampur
21.	1985	5317	30.06.20	RAMA NAND	District & Sessions Judge	Sant Kabir Nagar
22.	1986	5329	31.01.24	DR. A. K. VISHVFESHA	District & Sessions Judge	Sambhal at Chandausi
23.	1986	5330	30.04.22	ASHOK KUMAR SINGH-III	District & Sessions Judge	Ambedkar Nagar
24.	1986	5337	30.09.19	SURENDRA KUMAR YADAV	A.D.J./Spl.Judge,(Ayodhya Prakaran)	Lucknow *
25.	1986	5339	31.12.22	GAURI SHANKER GUPTA	District & Sessions Judge	Siddharth Nagar
26.	1986	5340	30.09.21	RAJIV SHARMA	District & Sessions Judge	Kasganj
27.	1986	5343	30.06.20	SMT. NEERJA SINGH	District & Sessions Judge	Azamgarh
28.	1986	5347	31.10.21	RAGHVENDRA	District & Sessions Judge	Gonda
29.	1986	5348	31.01.19	ARVIND KUMAR PANDEY	Addl. District & Sessions Judge	Meerut
30.	1986	5349	30.09.20	SMT. ALKA SRIVASTAVA	Addl. District & Sessions Judge	Budaun
31.	1986	5351	30.06.23	MOHD. AZAHAR HUSAIN IDRISI	Principal Judge, Family Court	Rampur
32.	1986	5353	31.03.21	RAM BABU SHARMA	Principal Judge, Family Court	Hardoi
33.	1986	5354	30.11.24	R. M. N. MISHRA	Addl. District & Sessions Judge	Allahabad
34.	1986	5356	31.08.20	SUSHIL KUMAR-II	Addl. District & Sessions Judge	Jhansi
35.	1986	5358	30.06.20	MUSHIR AHMAD ABBASI	Addl. District & Sessions Judge	Barabanki
36.	1986	5364	30.06.21	MAHTAB AHMAD	Judicial Member,Comm. Tax Tribunal,	G.B. Nagar
37.	1986	5367	31.12.19	ARUN CHANDRA SRIVASTAVA	Addl. District & Sessions Judge	Etah
38.	1986	5368	31.03.20	SURENDRA KUMAR SINGH-I	Judicial Member,Comm. Tax Tribunal,	Ghaziabad
39.	1986	5371	31.07.20	VINOD KUMAR SINGH-III	Addl. District & Sessions Judge	Ballia
40.	1986	5377	31.01.20	SANJAY KUMAR DEY	Addl. District & Sessions Judge	Bhadohi at Gyanpur

* Officer mentioned at sl. no. 24 is Addl. District & Sessions Judge.